

Declaration of assets and Liabilities

Year 2024-25

I, Dharmpal Kumar, son of Sri Ramnand Paswan aged 44 Years, belonging to Bihar Vidhan Sabha Service and presently working as Assistant section officer giveherein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

C. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | self | Spouse Name(s) Kiran Kumari | Dependent-1 Name Tanmay Raj | Dependent-2 Name Anshu Raj | Dependent-3 Name |
|---------|---|--|---|---|---|------------------|
| (i) | Cash | 40,000/- | 30,000/- | NIL | NIL | NIL |
| (ii) | Deposits in Bank, Finacial Institutions and Non-Banking Financial Companies | 55000/- In S.B.I. Saving Account | 42000/- In Bank of India Saving Account | 15000 In S.B.I. Saving Account | 15000 In S.B.I. Saving Account | NIL |
| (iii) | Bond, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Saving, LIC Policeis, etc | 15235/-Yearly LIC 5000/-M.Fund /P.M (Relinc) 84000/- yearly M.Fund SBI | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make.etc) | Hero Honda Super Spel. 2007 | Honda Scooty 2018 | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | Gold-30gm | Gold- 160gm Silver-200gm | Gold-20gm | Gold-20gm | NIL |
| (vii) | Other assets, such as values of claims/ interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means person substantially dependent on the income of the employee.

Dharmpal Kumar

D. Details of Immovable assets

[Note: Properties in joint ownership the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | self | Spouse Name(s) Kiran Kumari | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc. Name |
|---------|---|------|--|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | Bairia (Patna) 354, 526 2803-2804 1200 SF | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Building (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | House / Apartments, etc. - Location (s) - Survey / door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:

| Sl. No. | Description | Name & address of Bank / financial Institutions(s)/ Department(s) | Amount outstanding as on..08-02-2025 |
|---------|--|---|--------------------------------------|
| (a) | (i) Loans from Banks | Loans SBI Bank, 2,00,000/- | 1,10,000/- Outstanding |
| | (ii) Loans from Financial Institutions | NIL | NIL |
| | (iii) Government Dues: (g) dues to department dealing with government accommodation | NIL | NIL |
| | (h) dues to departments dealing with supply of water | NIL | NIL |
| | (i) dues of departments dealing with supply of electricity | NIL | NIL |
| | (j) dues to departments dealing with telephones | NIL | NIL |
| | (k) dues to departments dealing with government transport (including | NIL | NIL |

Shampal Kumar

| | | | |
|-----|---|-----|-----|
| | aircraft and helicopters) | | |
| | (I) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed] | | |
| | (iii) Sales Tax [Only in case of proprietary business] | | |
| | (iv) Property Tax | | |

c. Personal Detail

GPF/CPF/PRAN No:-

PTS/BLA-1124

Gendre :-

M (M/F)

Date of Birth :-

1 6 0 8 1 9 8 0 (DD/MM/YYYY)

Class / Group:-

B (A/B/C)

Cadre :-

Administrative Cadre ,Bihar Legislative Assembly

(Full Name e.g. B.A.S.- Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:- Dharmpal Kumar

Name of Employee:- Dharmpal Kumar

Designation:- Assistant section officer

Department:- Bihar Vidhan Sabha, Patna

Place: Patna

Date: 11/02/25

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.